

The exports of sports goods to Canada, Australia and New Zealand for the last 3 years are given below. There has been significant increase in exports especially to Australia during 1976-77.

	(in lakhs)		
	1974-75	1975-76	1976-77
1. Australia	92.92	96.21	172.86
2. Canada	20.19	19.43	23.83
3. New Zealand	15.41	12.89	17.96

Auditing the Accounts of Marine Products Export Development Authority

2432. SHRI H. L. P. SINHA : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether the Accounts of the Marine Products Export Development Authority were got audited by the temporary Chairman of the Authority by a private Accountant;

(b) whether the MPEDA Act provides for Audit of the accounts of the Authority only by the Comptroller and Auditor General of India or his officers;

(c) if so, what was the propriety in getting the accounts checked by private individuals;

(d) whether the above accounts were thereafter audited by an Audit Team of the Ministry of Commerce and their report submitted; and

(e) if so, what are the results thereof and how far the Secretary of the Authority is responsible for the irregularities in accounts and expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a), (b) and (d). Yes, Sir.

(c) and (e). The matter is under examination in the light of the comments received from the Authority.

Financial burden on Government due to proposed Goa Tourism Development Authority

2433. SHRI EDUARDO FALEIRO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what is the nature and constitution of proposed Goa Tourism Development Authority and what will be the respective financial burden involved therein for the Central Government and for the Government of Goa, Daman and Diu separately;

(b) when is the said Goa Tourism Development Authority proposed to be set up;

(c) to what extent has the hydraulic survey of beach areas in that territory been completed and when will it be finalised; and

(d) will Government take steps towards development of the touristic potential of other beaches in Goa besides Calangute and Colva such as Betul beach?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The matter is under consideration of the Government of Goa, Daman and Diu.

(c) The hydrographic Survey of beach areas has been completed.

(d) The development of beach areas and assigning of priorities in their development will be considered on the basis of the recommendations contained in the U.N.D.P. Report on Beach Resorts Survey and subject to the availability of funds.

Free Trade Zones

2434. SHRI EDUARDO FALEIRO: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government propose to establish any new free trade zones in the country; and

(b) if so, the broad outlines of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) No, Sir.

(b) Does not arise.

Visit of the Delegation of Federation of Indian Chamber of Commerce and Industry to USSR

2435. SHRI D. AMAT : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether a five member delegation of Federation of Indian Chamber of Commerce and Industry visited USSR in September, 1977;

(b) if so, whether the delegation has submitted its report to Government on the discussion and outcome with the Soviet Leaders; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) Yes, Sir.

(b) and (c). The delegation of Federation of Indian Chambers of Commerce and Industry, which is a private body, was not sponsored by the Ministry of Commerce. The delegation has not submitted any report to this Ministry.

Number of Officers of Public Sector undertakings visited abroad

2436. SHRI D. B. CHANDRE GOWDA : Will the Minister of FINANCE be pleased to state the number of offi-

cers from the public sector undertakings who went abroad during the last four months?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : Information has been received from 124 Central Government enterprises, 890 officers from these enterprises went abroad during the last four months on official duty.

राष्ट्रीय उत्पादन की तुलना में कर में वृद्धि

2537. श्री रीत लाल प्रसाद वर्मा : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि:

(क) भूतपूर्व प्रधान मन्त्री, श्रीमती इन्दिरा गांधी के दशक लम्बे शासन के दौरान राष्ट्रीय उत्पादन की तुलना में प्रति रुपया कर में कितनी वृद्धि हुई, और

(ख) क्या उनी अनुपात में जनता के कल्याणकारी कार्यक्रम क्रियान्वित किये गये और यदि नहीं, तो उनके क्या कारण ?

वित्त तथा राजस्व और बैंकिंग मन्त्री (श्री एच. एम. पटेल) (क) केन्द्रीय सरकार, राज्य सरकारों तथा मध्य राज्य क्षेत्रों की सरकारों का कर-राजस्व 1965-66 में राष्ट्रीय आय के लिए 6.1% में से 14.2% परसें के बराबर था। 1976-77 में अनुमानित यह प्रश बढ़ कर 19.4 परसें का बराबर हो गया।

(ख) राष्ट्रीय आय के प्रति विकास सम्बन्धी व्यय (जिसका उद्देश्य जनता की आर्थिक स्थिति में सुधार करना तथा जन-कल्याण करना है) का अनुपात जो कि 1965-66 में 18.2 प्रतिशत था, बढ़ कर 1976-77 में 20.5 प्रतिशत हो गया। सरकार के व्यय की वित्त व्यवस्था कर-राजस्व से तथा कर